NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 300/16	TP 221/17	Hearing	391 / 394	Cadenza Solutions Pvt. Ltd.

NAME (IN CAPITAL) SL. & PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

Nighta Paul

Petrone.

Counsel for petitioner is present. None appeared from ROC and RD. Report from Income Tax Department not received. Notice on Income Tax department was served and acknowledgment was filed in the office.

List it on 01.08.2017.

MEMBER (J)

MEMBER (T)